

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 570 of 2020

IN THE MATTER OF:

DB International (Asia) Ltd.

...Appellant

Vs.

Abhilash Lal & Ors.

....Respondents

Present:

**For Appellant: Ms. Vishrutyi Sahni, Advocate and
Mr. Yohaann Limathwalla**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Dhruv Malik and Mr. Kamendra Singh,
Advocates for R-3.
Mr. Krishnendu Datta and Ms. Manini Bharathi,
Advocates for R-1&2.
Mr. Kunal Mimani, Advocate for R-4.**

O R D E R
(Virtual Mode)

15.03.2021: The Learned Counsel for the Appellant submits that the arguing senior Counsel is not available. It is stated that this Appeal was earlier being heard and released from part heard.

List the Appeal for 'Admission (After Notice) Hearing' on **20th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md